by the Co-operative sector fertiliser companies:

- (b) if so, the details of subjects discussed in the conference;
- (c) whether Government have received the recommendation of the conference; if so, the details thereof; and
- (d) how many of them have been examined by Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) Yes, Sir. The Krishak Bharati Co-operative Ltd (KRIBHCO) organished its first annual management conference from the 8th to 10th March, 1987.

- (b) During the conference, apart from general matters connected with the use of fertilisers for increased agricultural production, subjects connected with production, maintenance, marketing, personnel and financial management were discussed.
 - (c) No. Sir.
 - (d) Does not arise.

Working Group on fisheries

5769. SHRI S. M. GURADDI : SHRIMATI BASAVA-RAJESWARI :

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that a working group is being set up to go into the entire gamut of fisheries development in the country;
- (b) if so, the composition and terms of reference of the working group; and
- (c) the expenditure likely to be incurred on the working group?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). Keeping in view the large potential for fish production in the country, the Government have decided to constitute a Study Group to go into the various aspects of development of fisheries and to suggest a comprehensive programme for integrated development of various types of fish farming in the country.

- 2. The Study Group will consist of the following members:
 - Dr. A. N. Bose, Advisor, Aquaculture, Indian Institute of Technology, Kharagpur — Chairman
 - Prof. U.K. Srivastava, Professor, Indian Institute of Management, Abmedabad — Member
- Shri K. J. Alikhunhi (Retd.
 Director, Central Institute
 of Fishery Education, Bombay), Fisheries Consultant,
 Kodungalur, Kerala
- 4. Shri A. N. Ghosh, (Retd. Managing Director, West Bengal Fisheries Development Corporation), Consultant, FAO/BOBP Project, Bangladesh —Member
- Dr. T. A. Mammen, (Retd.
 Joint Commissioner of
 Fisheries, Government of
 India), Tropical Consultancy Service, New Delhi —Member
- Dr. G. P. Dubey, (Retd. Director of Fisheries), Fisheries Consultant, Indore —Member
- Shri M. Devidas Menon, (Retd. Director, Integrated Fisheries Project), Fisheries Consultant, Cochin —Member
- Shri S. P. Chatterjee, Pisciculturist and Fish Seed
 Producer, Mogra, Hooghly,
 W.B. —Member

9. Representative of Indian Council of Agricultural Research (ICAR) Head Quarters, New Delhi

Member

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10. Representative of tbe National Fishermen's Cooperative Federation Ltd. (FISHCOPFED). New Delhi

- Member

11. Director of Fisheries. Government of Kerala. Trivandrum

-Member

12. Director of Fisheries, Government of West Bengal, Calcutta

-Member

13. Director of Fisheries. Government of Uttar Pradesh, Lucknow

-Member

14. Commissioner, Fisheries and Chairman, Gujarat Fisheries Central Cooperative Association, (GFCCA). Gandhinagar

-Member

15. Shri K. M. Joseph, Joint Commissioner (Fisheries) and Fisheries Development Commissioner (Incharge). Ministry of Agriculture. New Delhi

-Member

16. Shri V. Sampath, Assistant Commissioner (Inland Fisheries), Ministry of Agriculture, New Delhi -Member Secretary

3. The Group will have the power to coopt the Directors of Fisheries of other coastal States viz. Orissa, Maharashtra. Karnataka, Tamil Nadu and the Commissioner of Fisheries of Andhra Pradesh or any other person/representative of Ministries or Departments or other agencies of Government of India either as members of the Study Group or its sub-Groups.

4. Terms of Reference:

(i) The Study Group will suggest a comprehensive programme for integrated development of fisheries,

viz. freshwater and brackishwater aquaculture, marine fisheries including deep sea and oceanic fishing. processing, distribution and marketing of fish. The Group shall provide short and long-term projections on demand and supply of fish and suggest ways and means of making available fish in adequate quantities in the domestic market upto 2000 A.D., with cost estimates.

- (ii) The Study Group will have the following sub-Groups constituted at the time of first meeting of the Study group:
 - (a) Sub-Group on Development of Inland Fisheries.
 - (b) Sub-Group on Brackishwater aquaculture.
 - (c) Sub-Group on Development of Marine Fisheries.
 - (d) Sub-Group on Processing. Preservation, Distribution and Marketing of fish.

Each sub-Group will hold a suitable number of sessions as may be required and submit their reports to the Study Group, within one month from the date of the final meeting of the Group.

(iii) The Study Group shall make specific recommendations of each of the 4 areas mentioned above. While making the recommendations the Group shall take into account the recommendations of the National Commission on Agriculture on Fisheries and the Progress of implementation of the accepted recommendations, the important policy changes which have taken place since then and the recent advances in fishery science and technology. The Group may specify the roles of private sector, State Fisheries Development Corporations. Fisheries Cooperatives etc. in each of the above areas. It may

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also identify the constraints for the development of the different sectors, besides making specific recommendations on credit and organisational requirement.

- 5. The Study Group will submit its report by 30th September, 1987.
- 6. The expenditure likely to be incurred on the Study Group is only towards the Travel Allowance and Daily Allowance to be paid to the non-Official Members including the Chairman. For the Official Members and coopt members, the TA and DA will be met by the respective State Governments or the respective Ministries/Departments.

Utilisation of foodgrains stock under NREP

5770. SHRI S. M. GURADDI: SHRI H. N. NANJE GOWDA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government decided to use the extra foodgrains stock for the implementation of National Rural Employment Programme during 1987-88;

- (b) if so, to what extent it will be higher than in 1986-87;
- (c) the total buffer stock at present and the quantity to be used under NREP during 1987-88; and
- (d) the State-wise allocation of extra foodgrains?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICULTURE (SHRIRAMANAND YADAV):
(a) and (b). Available foodgrains stocks would continue to be utilised under National Rural Employment Programme (NREP) during 1987-88 as in the past years. The quantity of foodgrains to be provided during the year 1987-88 will be at the same level as during the year 1986-87.

(c) and (d). The total stock of foodgrains, as on 1.3.1987, was 21.49 million tonnes. Budget provision has been made for utilisation of 1 million tonnes during the year 1987-88. Tentative allocations have been made for the first two quarters only. A statement indicating these allocations State-wise is given below.

Statement

Allocation of first instalment of foodgrains for 1st and 2nd quarters of 1987-88 under National Rural Employment Programme

SI.	State/UT	Foodgrains allocation (In MTs.)			ı
No.		•	Wheat	Rice	Total
1	2		3	. 4	5
1. Andhra Pradesh			24357	24358	48715
2. Arunachal Pradesh			•••	380	380
3. Assam			5115	5115	10230
4. Bil	har		54000	18045	۶ 7 204 5
5. Gu	ıjarat	_	18765	•••	18765